

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.535/98

Monday this the 6th day of April, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Vallikutty M.K.
D/o Kuttan
Methanaparambil House,
Thiruvankulam PO.
Ernakulam-682305,
Ernakulam Dist.

...Applicant

(By Advocate Mr. Cyriac Kurien)

Vs.

The Senior Superintendent of Post
Offices, Ernakulam Postal Division,
Kochi.11.

...Respondent

(By Advocate Mr. James Kurien, ACGSC)

The application having been heard on 6.4.1998, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant who is an aspirant for the post of Extra Departmental Branch Post Master, Kumbalam Branch Post Office, Ernakulam apprehends that her name may not be considered by the respondent for selection and appointment to the aforesaid post for the reason that her name may not be sponsored by the Employment Exchange. Hence she has filed this application for a direction to the respondent to consider the candidature of the applicant also for selection and regular appointment to the post of Extra Departmental Branch Post Master, Kumbalam Branch Post Office alongwith those sponsored by the Employment Exchange. She has submitted an application on 2.4.98 (A.1) for consideration of her name also.

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2. When the application came up for admission today, learned counsel appearing for the respondent Shri James Kurien, ACGSC submitted that in view of the ruling of the Hon'ble Supreme Court of India in Excise Supdt. Malkapatnam, Krishna Dist. A.P. Vs. K.B.N. Visweswara Rao and others, 1996 (6) SCC 216, the respondent would consider the candidature of the applicant as valid for selection and appointment to the post of Extra Departmental Branch Post Mater, Kumbalam Branch Post Office, even though her name may not be sponsored by the Employment Exchange. Learned counsel for applicant submits that the applicant would be satisfied if the application is disposed of with a direction to the respondent to consider her name also in the interview scheduled to be held on 7.4.98.

3. In view of the submission of the learned counsel for the respondent, the application is disposed of with a direction to the respondent to consider the candidature of the applicant also ^{in the interview on 7.4.98} for selection and appointment to the post of Extra Departmental Branch Post Master, Kumbalam Branch Post Office, even though her name may not be sponsored by the Employment Exchange. No order as to costs.

4. Learned counsel for respondent undertakes to inform of the order today itself.

Dated the 6th day of April, 1998.


A.V. HARIDASAN
VICE CHAIRMAN

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List of Annexures

- 1. Annexure-A1: The representation dated 2.4.1998 of the applicant to the respondent.

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